

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5648
ANSWERED ON:02.05.2000
INTER-STATE COUNCIL
NAMDEO HARBAJI DIWATHE;RAMDAS ATHAWALE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of meetings of the standing committee of the Inter-State Council held to discuss the recommendations made by the Sarkaria Commission on the Centre-State relations during the last three years and till date;
- (b) the details of the agenda discussed and the decisions arrived at during these meetings;
- (c) whether any time-bound action plan has been formulated in this regard;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the time by which a final decision is likely to be taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a) to (f): Seven meeting of the Standing Committee of the Inter-State Council have been held so far since its constitution in December, 1996. The agenda items discussed in the meetings of the Standing Committee mostly related to the recommendations made by the Sarkaria Commission on Centre-State relations and other related issues. The subjects included Financial Relations, Emergency Provisions in the Constitution, Inter-State River Water Disputes, Forest, Agriculture, etc. The recommendations of the Standing Committee are considered in the Inter-State Council. Out of 247 recommendations contained in the Sarkaria Commission's Report, the Inter-State Council has taken a final view in respect of 125 recommendations. These recommendations have been forwarded to the Ministries concerned for implementation. The remaining recommendations of the Sarkaria Commission will be discussed by the Standing Committee of the Inter-State Council/Inter-State Council in due course. The next meeting of the Inter-State Council is scheduled to be held on 20th May, 2000.